

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *421**

TO BE ANSWERED ON THE 23RD JULY, 2019/ SHRAVANA 1, 1941 (SAKA)

CRITERIA FOR PADMA AWARDS

***421. SHRI PRASUN BANERJEE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the eligibility criteria laid down for conferring Padma Awards;

(b) whether a person who is not an Indian Citizen is eligible to get a Padma Award and if so, the details thereof; and

(c) the details of all the foreign citizens who have been conferred this award?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. * 421
FOR 23.07.2019

(a): Any person without distinction of race, occupation, position or sex is eligible for the Padma Awards. However, serving Government servants, including those working with Public Sector Undertakings, except Doctors and Scientists, are not eligible for the Padma Awards.

All nominations/ recommendations, including self nominations, are placed before the Padma Awards Committee for its consideration. The Padma Awards Committee scrutinizes all nominations and submits its recommendations for approval of the President of India. While no rigid criteria or formula for selection is applied by the Padma Awards Committee, it looks for life time achievement of an individual as well as an element of public service in the achievements, while making a selection.

(b): Yes, Sir. A person who is not an Indian citizen is also eligible for a Padma Award.

(c): 272 Foreigners/Non-resident Indians (NRIs)/ Overseas Citizens of India (OCIs) / Persons of Indian Origin (PIOs) have been conferred the Padma Awards since inception in 1954. Details of all Padma Awardees including the foreigners are available on the Padma Awards portal of this Ministry (<https://padmaawards.gov.in>).